Name of the Corporate Debtor: Amul Industries Private Limited; Date of Commencement of CIRP: 08-04-2024; List of Creditors as on: 03-01-2025; Name of IP: NIHARIKA MAHESHWARI; Process Number: 1; Last 5 digitof registration number: 14157

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| SI. No. | Category of<br>Creditor  | Summary of Claims Received |               | Summary of Claims Admitted |                        |  | Amount of         | Amount of Claim | Amount of Claims   | Details in Annexure |
|---------|--|----------------------------|---------------|----------------------------|------------------------|--|-------------------|-----------------|--------------------|---------------------|
|         |  | No. of Claims              | Amount        | No. of Claims              | Amount                 | % Share in Total<br>Amount of Claims<br>Admitted | Contingent Claims | Not Admitted    | under Verification | (Only PDF)          |
| 1       | Secured financial creditors belonging to any class of creditors  |                            |               |                            |                        | 0.00   |                   | 0               |                    | NA                  |
| 2       | Unsecured financial creditors belonging to any class of creditors  |                            |               |                            |                        | 0.00   |                   | 0               |                    | NA                  |
| 3       | Secured financial<br>creditors (other than<br>financial creditors<br>belonging to any<br>class of creditors)   | 2                          | 167885471.58  | 2                          | 167885471.58           | 10.57  | 0                 | 0               | 0                  | Annexure 3          |
| 4       | Unsecured financial<br>creditors (other than<br>financial creditors<br>belonging to any<br>class of creditors) | 17                         | 734463727.27  | 17                         | 529101424.46           | 33.32  | 0                 | 205362302.81    | 0                  | Annexure 4          |
| 5       | Operational creditors (Workmen)  | 4                          | 225837264     | 4                          | 142594526.34           | 8.98   | 0                 | 83242737.66     | 0                  | Annexure 5          |
| 6       | Operational creditors (Employees)  | 28                         | 11220445      | 28                         | 6826858                | 0.43   | 0                 | 4393587         | 0                  | Annexure 6          |
| 7       | Operational creditors (Government Dues)  | 5                          | 1955108145    | 5                          | 122655546              | 7.73   | 0                 | 1832452599      | 0                  | Annexure 7          |
| 8       | Operational creditors<br>(other than<br>Workmen and<br>Employees and<br>Government Dues)                       | 56                         | 772700990.40  | 56                         | 554094559.26           | 34.90  | 0                 | 218606431.14    | 0                  | Annexure 8          |
| 9       | Other creditors, if<br>any, (other than<br>financial creditors<br>and operational<br>creditors)                | 5                          | 79596520.76   | 5                          | 64557532               | 4.07   | 0                 | 15038988.76     | 0                  | Annexure 9          |
| Total   |  | 117                        | 3946812564.01 | 117                        | 1587715917.6399<br>999 | 100.00   | 0                 | 2359096646.37   | 0                  |                     |